

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.138
ANSWERED ON - 22/07/2024

UTILISATION OF CSR FUNDS

138 Shri Ryaga Krishnaiah:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of works undertaken under Corporate Social Responsibility (CSR) by oil PSUs in the last five years in the State of Andhra Pradesh;
- (b) the amount of funds allocated/spent during the said period for such CSR activities, project-wise; and
- (c) whether any project under CSR is in progress in Andhra Pradesh, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a)to(c) Oil & Gas Public Sector Undertakings (PSUs) undertake CSR activities under the heads identified under Schedule VII of the Companies Act, 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons.

Amongst PSUs in Oil & Gas Sector, ONGC, IOCL, BPCL, HPCL, GAIL, OIL, EIL and Balmer Lawrie have spent Rs. 222.55 crore on different projects under CSR in Andhra Pradesh during the last five years (2019-20 to 2023-24). Projects worth Rs.52.64 crore are under implementation in the State of Andhra Pradesh by ONGC, IOCL, BPCL, HPCL, GAIL, OIL and EIL.

Project-wise details of CSR activities undertaken and funds spent thereon in the country including Andhra Pradesh during the last five years are available on the respective websites of Oil and Gas PSUs i.e. www.ongcindia.com, www.iocl.com, www.bharatpetroleum.com, www.hindustanpetroleum.com, gailonline.com, engineersindia.com, www.balmerlawrie.com and oil-india.com.
